

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.194 of 2001.

Monday, this the 9th day of April, 2001.

CORAM:

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

HON'BLE MR T.N.T.NAYAR, ADMINISTRATIVE MEMBER

K.Meganathan,
Area Officer, Southern Railway,
Coimbatore Junction.
(By Advocate Shri T.C.Govindaswamy)

Applicant

Vs.

1. Union of India represented by
the General Manager,
Headquarters Office,
Southern Railway,
Chennai-600 003.

2. The Chief Operations Manager,
Headquarters Office,
Southern Railway,
Chennai -600 003.

3. The Senior Divisional Personnel
Officer, Southern Railway,
Palghat Division,
Palghat.

4. The Divisional Railway Manager,
Southern Railway,
Palghat Division,
Palghat.

(By Advocate Smt. Sumathi Dandapani)

Respondents

The application having been heard on 9.4.2001, the Tribunal on
the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

Learned counsel for the applicant seeks permission to
withdraw the O.A with liberty to file a fresh O.A. with

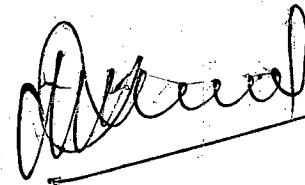


proper averments. Applicant is permitted to do so. The application is dismissed as withdrawn with liberty to the applicant to file a fresh O.A. with proper averments. No costs.

Dated the 9th April 2001.



T.N.T. NAYAR
ADMINISTRATIVE MEMBER



A.V. HARIDASAN
VICE CHAIRMAN

rv